

employees is as per the demand of the Federation of Central Warehousing Corporation Employees Unions, representing the Group C and D employees. In the matter of reimbursement of indoor treatment expenses, all the employees are covered under Central Warehousing Corporation Medical Reimbursement Scheme irrespective of category.

#### **New Railway Zone**

1393. SHRIMATI GIRIJA DEVI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the proposal for setting up of a new Railway Zone in Bihar is pending with the Government;

(b) if so, since when and the reasons therefor; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The Government have received some suggestions for the setting up of a zonal railway headquarters in Bihar.

A study group constituted for examining the existing geographical distribution of zones and divisions in the wake of Project Unigauge and the construction of Konkan Railway, has suggested a need for its rationalisation. This exercise may also entail the creation of some new zones and divisions.

Further processing for formulation of proposals and other related matters is being undertaken.

[English]

#### **Prawn Culture in Chilka Lake**

1394. SHRI SRIBALLAV PANIGRAHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any comprehensive Environmental Impact Assessment Study on the environmental impact of the prawn culture project in Chilka Lake was conducted;

(b) if so, the findings thereof; and

(c) the further action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c). The State Government of Orissa had engaged M/s Water and Power Consultancy Services Limited (WAPCOS) to carry out an environmental impact assessment study of the Prawn

Culture Project in Chilka Lake. The Environmental Impact Assessment report prepared by WAPCOS was examined in the Ministry. It was found that the report was incomplete in respect of information on hydrology, ground water extraction, water-quality, pollution control measures, flora, fauna etc. The State Government of Orissa have, therefore, been advised to undertake a detailed and comprehensive environmental impact assessment study by a multidisciplinary group of experts.

#### **Conference of the Principals**

1395. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a three-day National Conference of the Principals of Kendriya Vidyalayas was held in the capital from June 30, 1995 to evolve ways and means to strengthen primary education and explore trends in educational technology;

(b) if so, the suggestions and observations made therein and the strategy for universalisation of primary education; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c). As per information furnished by Kendriya Vidyalaya Sangathan a three-day National Conference of the Principals of Kendriya Vidyalayas was held in the capital from June 30, 1995. The Conference observed that activity based teaching should be introduced in primary classes, with emphasis on competency development. Kendriya Vidyalaya Sangathan has taken steps for introduction of activity based teaching in primary classes.

#### **Cashew Research Stations**

1396. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to set up some more Cashew Research Stations in the country during the remaining period of Eighth Plan;

(b) if so, the details thereof, location-wise;

(c) whether no steps have been initiated in Andhra Pradesh for the upgradation of cashew seedlings;

(d) if so, the reasons therefor; and

(e) the steps proposed to be taken to upgrade the quality of cashew seedlings being used in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Does not arise.

(c) to (e). The Department of Agriculture and Cooperation, Government of India has sanctioned eight regional nurseries for producing grafts of released Cashew varieties at a cost of Rs. 76 lakhs and 80 model clonal gardens of 0.4 ha. at a cost of Rs. 1.710 lakhs have been sanctioned. During the VIII plan, a total of Rs. 860.874 lakhs have been allocated to the state of Andhra Pradesh for Cashew development programmes. The details are as follows:

1. Maintenance of cashew plantation raised in previous years.	Rs. 24.510 lakh
2. New Plantation of Cashew with export quality clones.	Rs. 516.560 lakh
3. Replanting/rejuvenation by top working.	Rs. 66.975 lakh
4. Adoption of comprehensive production Technology.	Rs. 142.500 lakh
5. Adoption of Pest control measures.	Rs. 94.650 lakh
6. Executional infrastructure facilities.	Rs. 15.679 lakh
	<b>Rs. 860.874 lakh</b>

#### **Commissioning of Stall etc**

1397. SHRI VIJOY KUMAR YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether one stall with automatic dispensing machine for sale of coffee, three Pepsi Dispensing Machines and a Book Stall-cum-Chemist Corner and other facilities are to be provided on new lengthy Platform No. 10 at New Delhi Railway Station recently; and

(b) if so, the date of their commissioning for the passengers?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Nescafe Coffee Dispensing Machine - 1.1.1995

Three Pepsi Dispensing Machines (kiosks) - 28.12.1994

Bookstall-cum-Chemist Corner - 26.6.1995

Sale of packed food and Breakfast/Mineral water is undertaken through Departmental vendors.

#### **Illegal Expansion of Sugar Capacity**

1398. SHRI D. VENKATESWARA RAO :

SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have taken steps to penalise those Sugar Mills who have been expanding their Sugar capacity without the Government's approval; and

(b) if so, the number of companies which have been penalised so far?

THE MINISTER OF FOOD (SHRI AJIT SINGH) :

(a) The expansion of capacity by a sugar factory without grant of a letter of intent/industrial licence under the I.D.R. Act, 1951 is punishable/under section 24 of the said Act.

(b) No sugar mill has been penalised so far.

#### **Air Conditioned Warehouses**

1399. SHRI N. DENNIS : Will the Minister of FOOD be pleased to state :

(a) whether air-conditioned Warehouses have been maintained by the India Warehousing Corporation throughout the country to keep Horticultural products;

(b) if so, the details thereof; and

(c) the States in which State owned Warehousing Corporations are maintaining such Warehouses?

THE MINISTER OF FOOD (SHRI AJIT SINGH) :

(a) and (b). There is no India Warehousing Corporation as such. Central Warehousing Corporation is maintaining one Air-Conditioned godown at Calcutta (West Bengal) - 1520 MT. No horticulture produce is being stored in this godown. CWC is however, having three cold storages at Agartala (Tripura), Hyderabad (Andhra Pradesh) and Turbe (Maharashtra) with a total capacity of 4179 MT. In these cold storages besides horticulture produce CWC is also storing other goods.

(c) No State Warehousing Corporation is maintaining any Air-conditioned warehouse as per the information available.